

By E-Mail/Special Messenger.

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/ 4678 /A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court,
Guwahati

To,

✓ Shri S.K. Poddar
District & Sessions Judge
Sivasagar.

Dated Guwahati, the 31st August, 2019.

Sub:- **Permission to avail Home LTC.**

Ref:- Your letter No. DJSV/HA/19/3094 dated 19.08.2019.

Sir,

With reference to the above, I am directed to inform you that you are granted permission to avail Home LTC for the block period of 2018-2019 to visit your home town Abhayapuri w.e.f. 23.08.2019 to 26.08.2019, by the shortest possible route, as per existing Rules.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2019/ 4679 /A dated 31.8.19 *View*

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

sd/-

JT. REGISTRAR (VIGILANCE)